

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 06-09-2025 To 06-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	3251/2025	JARIFADDINMIAH AND ORS. Mobile:9830301633 Email:BISWAJIT369@GMAIL.COM	BISWAJIT MANNA	26-09-2025	V.G. RELATIVES NAME AND ADDRESSES HAVE BEEN DISCLOSED IN ANNEXURES.
2	CRM (A)	3253/2025	SUMAN MONDAL Mobile:7980309729 Email:ADVAVILASHTRIPATHI@GMAIL.COM	AVILASH TRIPATHI	26-09-2025	1. G.R. DETAILS IN CAUSE TITLE
3	CRM (A)	3255/2025	LALTU SEKH @ LALTU SK AND ORS. Mobile:8617580814 Email:ABDUSSALAMHC05@GMAIL.COM	ABDUS SALAM	26-09-2025	1. PS DATE IS WRONG. 2. G.R. NO. IS WRONG.
4	CRM (A)	3262/2025	DILIP DALUI @ DILIP DOLUI AND ANR. Mobile:9051287382 Email:MONDALSANDIP571@GMAIL.COM	SANDIP KUMAR MONDAL	26-09-2025	WRONG DECLARATION IN AFFIDAVIT PAGE
5	CRM (A)	3276/2025	KUMAR ARYAN Mobile:8512998240 Email:UDAYC638@GMAIL.COM	AISHWARYA DATTA	26-09-2025	1. ACT WRONG IN CAUSE TITLE 2. REJECTION DATE IN PARA 1
6	CRM(M)	1632/2025	MADHUMITA BISWAS Mobile:8777375982 Email:RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	26-09-2025	FIRST PAGE/CAUSE TITLE PAGE OF THE CERTIFY COPY NEEDED
7	CRM(M)	1654/2025	AJAY KHAN Mobile:9831162783 Email:GHOSHKANCHAN13@GMAIL.COM	AJAY DEBNATH	26-09-2025	1) ... CLARIFICATION NEEDED REGARDING SECTION AT PETITION (CANCELLATION OR RELAXATION)
8	CRM(M)	1656/2025	SK. JOYNAL ABEDIN Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	26-09-2025	1) MENTION CORRECTIONAL HOME NAME IN 1ST PARA 2) DECLARATION OF LD ADVOCATE IS REQUIRED IN 1ST PARA AS ORDER DATE IS WRONGLY MENTIONED ON THE 2ND PAGE OF CERTIFIED COPY OF LD TRIAL COURT
9	CRM(M)	1657/2025	PABAN GUPTA Mobile:8240562780 Email:ARKABHATTACHARYA94@GMAIL.COM	ARKA RANJAN BHATTACHARYA	26-09-2025	1) MENTION HONBLE HIGH COURT I.E. CRM(M) CASE NO IN 1ST PARA 2) MENTION PIN CODE OF PETITIONER
10	CRR	4014/2025	SHAILENDRA JAIN OTHERS Mobile:7063139600 Email:SUBHANKAR.LAWYER@GMAIL.COM	SUBHANKAR ADHIKARY	26-09-2025	STATE OF PETITIONER 2 AND 4 IS MISSING.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
11	CRR	4020/2025	ANKUR GUPTA Mobile:7044940416 Email:HUSSIANKAMRAN882@GMAIL.COM	KAMRAN HUSSAIN	26-09-2025	TYPED COPY OF THE HAND WRITTEN CERTIFIED ORDER COPY IS MISSING.
12	CRR	4021/2025	SUNIL BISWAS AND OTHERS Mobile:8240455129 Email:ABHIMANYUBANERJEE@GMAIL.COM	ABHIMANYU BANERJEE	26-09-2025	SPELLING OF THE NAGARIK IS WRONG, AND AGE OF ALL PETITIONER IS MISSING.
13	WPA	21065/2025	ABUL HASSAN SEIKH Mobile:9433024887 Email:UJJALRAYLAWYER@GMAIL.COM	SK. ABDUR RAHIM	26-09-2025	ADV. SIGN IS MISSING AT FORM A
14	WPA	21169/2025	PRALAY MONDAL Mobile:9434601911 Email:ADVOCATESAJALBHADRA@GMAIL.COM	SAJAL BHADRA	26-09-2025	LOGO REQUIRED
15	WPA	21183/2025	MD. SHIARAF AI MOLLA AND ORS. Mobile:8017440226 Email:ANINDABHATTACHARYAHC@GMAIL.COM	ANINDA BHATTACHARYA	26-09-2025	LOGO REQUIRED
16	WPA	21226/2025	NISHA KHATUN Mobile:8583826234 Email:RISHAVTRUST58@GMAIL.COM	RISHAV DEB BARMAN	26-09-2025	COURT IS WRONG
17	WPA	21265/2025	DEBASISH GHOSH Mobile:9804561778 Email:JOY.LEGAL782@GMAIL.COM	JOY CHAKRABORTY	26-09-2025	PETITIONER NAME IS WRONG EXCEPT AFFIDAVIT AS PER SIGNATURE
18	WPA	21300/2025	SHABISTAN BEGUM Mobile:8585883398 Email:HINDRANIL444@GMAIL.COM	INDRANIL HALDER	26-09-2025	NO LOGO
19	WPA	21303/2025	SIDDHARTHA HAZRA AND ORS. Mobile:9123979688 Email:VOICEOFLAWKOLKATA@GMAIL.COM	TAMALIKA DUTTA	26-09-2025	1. VOKA NAME WRONG 2. VOKA NOT RECEIVED 3. LIST OF DATES / SHORT LIST OF DATES / SYNOPSIS / POINTS OF LAW IS MISSING
20	WPA	21334/2025	TAILIK SAHU SAMAJ AND ORS. Mobile:9831162783 Email:GHOSHKANCHAN13@GMAIL.COM	SOMNATH BANERJEE	26-09-2025	THREE PETITIONERS SIGNATURE IS NEEDED AT VOKA
21	WPA	21342/2025	KAMALA BAR Mobile:6289218352 Email:MUKHERJEE843@GMAIL.COM	ABHISHEK MUKHERJEE	26-09-2025	1.ADV. SIGN IS MISSING AT ZERO PAGE 2.INDEX IS NOT FILLED UP 3.RESP. 2, 3 AND 4 DIST MISSING
22	WPA	21366/2025	CHINMOY DAS AND ORS Mobile:9830035037 Email:MASUD.KARIM.1000@GMAIL.COM	MASUD KARIM	26-09-2025	ADV. SIGN IS MISSING AT ZERO PAGE AND GROUP IS MISSING

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
23	WPA	21386/2025	AMITAVA KUNDU Mobile:8134803322 Email:ADVSAGNIKA@GMAIL.COM	SAGNIKA BANERJEE	26-09-2025	ACT RELATED PROBLEM
24	WPLRT	151/2025	RAM NATH SANTRA AND ORS. Mobile:9433829962 Email:SHYAMPARASADPURKAIT@GMAIL.COM	PRADIP KUMAR NEOGI	26-09-2025	IN THE 2ND JUDGES COPY AT PRAYER PORTION ADV. CERTIFICATE IS MISSING
25	WP.ST	188/2025	SRI UJJWAL MAHATA Mobile:8620001874 Email:SANJIB.DAS.ADV@GMAIL.COM	SANJIB DAS	26-09-2025	PAGE MARKING IS NOT ALLOWED AT ORIGINAL ORDER COPY

Printed On 08-09-2025